

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON LABOUR**

SHRI G.N. RATANPURI (Jammu and Kashmir): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour:-

- (i) Thirteenth Report on Action taken by the Government on the recommendations/observations contained in the Fortieth Report of the Committee (Fourteenth Lok Sabha) on the 'Problems Being Faced by Workers Due To Sickness of HMT Units'; and
- (ii) Fourteenth Report on Action taken by the Government on the recommendations/observations contained in the tenth Report (Fifteenth Lok Sabha) of the Committee on the 'Demands for Grants of the Ministry of Labour and Employment for the year 2010-11'.

**ACTION TAKEN STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON LABOUR**

SHRI G.N. RATANPURI (Jammu and Kashmir): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Labour:-

- (i) Statement showing further action taken by the Government on the recommendations/observations contained in Seventh Report (Fifteenth Lok Sabha) of the Committee (2009-10) on the recommendations contained in Thirty-fifth Report (Fourteenth Lok Sabha) on 'General conditions of weavers in the country-a case study of Sircoilla concentration zone of weavers' of the Ministry of Textiles;
- (ii) Statement showing further action taken by the Government on the recommendations/observations contained in Eighth Report (Fifteenth Lok Sabha) of the Committee (2009-10) on the recommendations contained in Thirty-ninth Report (Fourteenth Lok Sabha) on 'Employees' Provident Fund Organisation-Employees' Pension Scheme, 1995' of the Ministry of Labour & Employment;

- (iii) Statement showing further action taken by the Government on the recommendations/observations contained in Ninth Report (Fifteenth Lok Sabha) of the Committee (2009-10) on the recommendations contained in Third Report (Fifteenth Lok Sabha) on 'Demands for Grants' for the year 2009-10 of the Ministry of Labour and Employment; and
- (iv) Statement showing further action taken by the Government on the recommendations/observations contained in Twelfth Report (Fifteenth Lok Sabha) of the Committee (2009-10) on the recommendations contained in Fourth Report (Fifteenth Lok Sabha) on 'Demands for Grants' for the year 2009-10 of the Ministry of Textiles.

...(Interruptions)...

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON WATER RESOURCES**

SHRI KUMAR DEEPAK DAS (West Bengal): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report of the Department-related Parliamentary Standing Committee on Water Resources on Action Taken by the Government on the observations/recommendations contained in the First Report (Fifteenth Lok Sabha) on Demands for Grants (2009-10) of the Ministry of Water Resources.

...(Interruptions)...

**MOTION FOR ELECTION TO THE NATIONAL BOARD FOR
MICRO, SMALL AND MEDIUM ENTERPRISES**

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I move the following Motion:-

"That in pursuance of clause (d) of sub-section (3) of Section 3 of the Micro, Small and Medium Enterprises Development Act, 2006 (No.27 of 2006), read with sub-rule (ii) of Rule 6 of the National Board for Micro, Small and Medium Enterprises Rules, 2006, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the National Board for Micro, Small and Medium Enterprises in the vacancy caused due to the retirement of Shri Oscar Fernandes from the membership of the Rajya Sabha on the 30th June, 2010."

The question was put and the motion was adopted.

...(Interruptions)...